

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, **with immediate effect:-**

Sl. N.	Name of the Official	From	To
1.	Ms. Pooja Bharti EC: 3325	Sr. PA in the Vacant Court of Spl. Judge (PC Act) (CBI)-13, Rouse Avenue Court Complex, New Delhi.	Sr. PA in the International Arbitration Centre (DAC), High Court of Delhi, New Delhi. (In Diverted Capacity)
2.	Sh. Naveen Kumar Sharma S/o -Sh. M.R. Sharma EC: 3367	Sr. PA in the International Arbitration Centre (DAC), High Court of Delhi, New Delhi. (In Diverted Capacity)	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Sh. Vikas Rawat S/o -Sh. Jasvir Singh EC- 24110739	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.
4.	Ms. Reena Khari W/o -Sh. Vikas Khari EC: 3601	PA in the court of Ms. Tista Shah, MM (NI Act) Digital Court-02, New Delhi District, Patiala House Courts, New Delhi	PA in the court of Ms. Preeti Rajoria, MM (NI Act) Digital Court-03, Central District, Tis Hazari Courts, Delhi
5.	Ms. Sunaina W/o -Sh. Amit Kukreja EC: 43414589	PA in the court of Ms. Preeti Rajoria, MM (NI Act) Digital Court-03, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Tista Shah, MM (NI Act) Digital Court-02, New Delhi District, Patiala House Courts, New Delhi.
6.	Ms. Kanta Thapa EC: 3556	PA in the Vacant Court of District Judge (Commercial Court)-01, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Ms. Nivedita Anil Sharma, Ld. Principal Judge, Family Courts, North, Rohini, Delhi. (In diverted capacity)
7.	Ms. Archana Bhareja W/o -Sh. Rajesh Bhareja EC: 13785	PA in the Vacant Court of District Judge (Commercial Court)-01, Shahdara District, Karkardooma Courts, Delhi.	PA in the court of Ms. Nivedita Anil Sharma, Ld. Principal Judge, Family Courts, North, Rohini, Delhi. (In diverted capacity)
8.	Sh. Rajan Sharma EC- 3267	Sr. P.A in the Court of Sh. Sanjeev Jain, Principal Judge, Family Courts, East Vishwas Nagar, Delhi. (in diverted capacity)	Sr. P.A in the Office Pool, Shahdara District, Karkardooma Courts, Delhi
9.	Sh. Nishant Sardana S/o -Naveen Kumar Sardana	PA in the Court of Sh. Rajesh Kumar Singh, Judge, Family Court, Patiala House Courts, New Delhi. (in Diverted Capacity)	P.A in the Office Pool, Central District, Tis Hazari Courts, Delhi.

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10.	Sh. Ram Janma Prasad EC: 3356	Sr. PA in the PS office of the Ld. Principal District & Sessions Judge, North-West District, Rohini, Delhi.	Sr. P.A in the Office Pool, Central District, Tis Hazari Courts, Delhi.
11	Ms Shivani Sharma, S/o Sh Dilip Chand Sharma	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi
12	Sh. Ajay S/o Sh. Gulab Chand EC- 12208	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi
13	Sh. Gautam Gopal P S/o Sh Palani Samy	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi

Note: 1. Transfer of Sh. N. Amit, PA EC-3473 at Sl. No. 2 and Ms. Ratna Sharma, Sr. P.A EC- 3392 at Sl No 5 in transfer & posting order No. 55565-625/Admn-I/P&T/HQs/2022 Dated 23.07.2022, are hereby cancelled.

2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

GIRISH KATHPALIA
29.7.22

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 57447-512 /Admn-I/P & T/HQs/2022

Dated, Delhi the 29 / 07 / 2022

Copy forwarded for information and necessary action to: -

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, Shahdara/NDD/North-West/RACC, Delhi/New Delhi.
3. O/o of International Arbitration Centre (DAC), Hon'ble High Court of Delhi, New Delhi.
4. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
5. The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ Shahdara/NDD/North-West/RACC, Delhi/New Delhi.
6. The Personal Office of the undersigned.
7. The Officers and Officials concerned.
8. The Sr. A. O. (Judl.)/A. O. (Judl.)/Branch In-Charges, Central/ Shahdara/NDD/North-West/RACC, Delhi/New Delhi.
9. The dealing officials (Personal File / Leave) in Administration Branch-I, Central, Tis Hazari Courts, Delhi.
10. The dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
11. The dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
12. Web-site Committee, Tis Hazari Courts, Delhi.

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